

National Company Law Tribunal

Allahabad Bench

CP NO. 134/ALD/2017, C.A.No. 115/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Crest Promoters Pvt Ltd with ACE Infra City Developers Pvt Ltd  
SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Proxy for	Anil K
2.			Pet. Counsel.	

**C.A.(CAA) No. 115/ALD/2017, CP No. 134/ALD/2017**

Shri Anil Kumar, PCS for the petitioner counsel. Advocate, Shri Krishna Agarwal for Income Tax Department. He files reply/ comments on behalf of the Income Tax Department on the Proposed Scheme of amalgamation.

A copy thereof is provided to the petitioner counsel. He is at liberty to file its comments, on the Reply/ Reports of the Income Tax Department.

The matter to be listed on 14<sup>th</sup> March, 2018.

— Sd —

**H.P. Chaturvedi,**  
**Member(Judicial)**

Date: 19/02/2018

Typed by  
Jyoti  
(Stenographer)